

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**R.P. No. 7 of 2014 in
Appeal No. 28 of 2013**

Dated : 24th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bharat Aluminum Co. Ltd. ... Appellant(s)

Versus

**Chhattisgarh State Power
Distribution Co. Ltd. Respondent/Appellant**

**Chhattisgarh State Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Prashanto Chandra Sen
Counsel for the Respondent(s): Mr. C.K. Rai for CSERC**

ORDER

Mr. C.K. Rai, the learned counsel undertakes to file Vakalatnama on behalf of the State Commission.

Post the matter for hearing on **24.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js